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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA 70/2019

SUNITA SINHA

..... Appellant

Through: Mr. Anirudh Bakhru, Mr. Ayush Puri  
and Mr. Kanav Madnani, Advs.

versus

M/S LEELA BUILDERS PVT LTD & ORS

..... Respondents

Through:

**CORAM:**

**HON'BLE MR. JUSTICE SACHIN DATTA**

**ORDER**

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**03.04.2024**

**CM APPL.19615/2024** (filed on behalf of appellant seeking early hearing)

1. This is an application seeking early hearing.
2. Respective counsel for the parties are in agreement that the matter may be taken up for remaining arguments on behalf of the appellant on 10.04.2024 at 04.00 PM. It is directed accordingly.
3. The application stands disposed of.

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4. List on 10.04.2024 at 04.00 PM.
5. The date fixed i.e. 26.04.2024 stands cancelled.

**SACHIN DATTA, J**

**APRIL 3, 2024/cl**